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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1897/2004
MA NO. 1609/2004

This the 6th day of August, 2004

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HON'BLE MR. JUSTICE V.S.AGGARWAL, CHAIRMAN
HON'BLE MR. S.A.SINGH, MEMBER (A)

1. Sh. Jayanti Prasad
S/o Sh. Kundan Lal
2. Sh. Krishan Kumar Khoowal
s/o Sh. P.C.Khoowal
3. Sh. Dushyant Kumar
s/o Sh. Brij Mohan
4. Sh. B.B.Arora
s/o Sh. Jaswant Rai Arora
5. Sh. Satish Kumar Mohan
s/o Sh. Chhathoo Yadav
6. Sh. Kamal Kumar Sharma
s/o Sh. S.P.Sharma
7. Sh. Gopal Krishan Verma
8. Sh. Daya Nand Sah
S/o Sh. Bunni Sah
9. Sh. Nagendra Rai
s/o Sh. V.K.Rai
10. Sh. R.S.Sirohi
s/o Sh. N.S.Sirohi
11. Sh. Bijan Kumar Mandal
s/o Sh. M.N.Mandal

All working as Junior Engineer P.W. in Northern Railway
Delhi Division
c/o Jayanti Prasad,
119/1, Minto Bridge,
Railway Colony, New Delhi.

(By Advocate: Sh. H.P.Chakravorty proxy for
Sh. M.L.Sharma)

Versus

1. Union of India through
The General Manager
Northern Railway
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway, State Entry Road,
New Delhi.

O R D E R (ORAL)

By Mr. Justice V.S. Aggarwal, Chairman

Counsel for applicant states that for the present he does not press the application. He would file an application in this Tribunal, if and when any adverse order is passed.

2. Allowed as prayed. Subject to aforesaid original application stands dismissed as withdrawn.


(S.A. SINGH)

Member (A)


(V.S. AGGARWAL)
Chairman

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